

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26.02.2019

T.A./260/4/2015

R C ROUT
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:56

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. J. Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appears for the applicant.</p> <p>The TA is therefore dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order be made available to Ld. Counsel for the applicant as well as Ld. Counsel for the respondents.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>